

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 22 OF 2015 IN
APPEAL NO. 108 OF 2014

Dated: 2nd January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Udupi Power Corporation Ltd.

.... Review Petitioner(s)

Versus

Power Company of Karnataka & Ors.

.... Respondent(s)

Counsel for the Review Petitioner(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Apoorva Mishra
Mr. Shresth Sharma
Mr. Anirudh Gupta

Counsel for the Respondent(s) : Mr. Sanjay Jain, Sr. Adv.
Mr. D. L. Chidananda
Ms. Rajul Jain for R-2

ORDER

Reserved for Orders.

(S.D. Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member